



## Central Administrative Tribunal Jammu Bench, Jammu

T.A. No.4080/2020  
(S.W.P. No.1556/2003)

Thursday, this the 10<sup>th</sup> day of December, 2020

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. A. K. Bishnoi, Member (A)**

1. Shashi Paul, S/o Sh. Jodh Ram, Age 50 years, R/o Baran Tehsil and Distt. Jammu, Asstt Inspector Akhnoor. ...Applicant  
(*Nemo* for applicant)

Versus

1. State of Jammu and Kashmir through Commissioner/Secretary to Government, J&K Government, Civil Secretariat, Srinagar.  
2. Chief Engineer, Public Health Engineering Department, J&K Government Jammu.  
3. Executive Engineer, Public Health Engineering Jammu.  
4. Sh. Rajeshwar Singh, S/o Sh. Suraj Singh, Inspector, P.H.E. Rural Division Jammu.

...Respondents

(Mr. Sudesh Magotra, Deputy Advocate General)

### O R D E R (ORAL)

**Mr. Justice L. Narasimha Reddy:**

The applicant filed S.W.P. No.1556/2003 before the Hon'ble High Court of Jammu & Kashmir at Jammu seeking a direction for inclusion of his name in the final seniority list of Assistant Inspector circulated on 08.07.2002. He has also challenged an order dated 16.11.2001, in so far as it rejected his



case for release of grade of the post of Assistant Inspector. Other reliefs are also claimed. The respondents have filed a counter affidavit, stating the reasons as to why the claim of the applicant cannot be accepted.

2. In view of re-organization of the State of Jammu & Kashmir, the S.W.P. has been transferred to this Tribunal and renumbered as T.A. No.4080/2020.

3. Today, there is no appearance on behalf of the Applicant. We heard Mr. Sudesh Magotra, learned Deputy Advocate General, for the Respondents, through video conferencing.

4. The necessity to deal with the contentions raised by the applicant in the S.W.P. is obviated on account of the fact that the applicant has since retired from service and nothing needs to be decided at this stage.

5. The T.A. is accordingly dismissed as infructuous. There shall be no order as to costs.

**( A K Bishnoi )**  
**Member (A)**

**( Justice L. Narasimha Reddy )**  
**Chairman**

**December 10, 2020**

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